

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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**EXTENSION
OF PROVISIONAL ENROLLMENT****NOTIFICATION**No: 422 of 2021/RG Dated: 24.3.2021.

Provisional admission granted under Advocates Act, 1961 in favour of

Mr. Sudershan Sharma
S/O Faishon Chand Sharma
R/O Village Gadethar, Tehsil Gundana, Distt. Doda
A/P H.No.77, Sec-B2, Lane-4, Laxmi Puram, Ban Talab, Jammu

vide notification No. 1181 dated 10-01-20 for a period of one year has been extended till **31.03.2022** subject to the verification of his/her Certificates/LL.B Degrees from the concerned University and verification of his/her character and antecedents from the CID.

The renewal / extension of provisional licence/enrollment must be sought before the date of expiry unless the absolute/final enrollment as an Advocate is ordered there before.

(Mohammad Yasin Beigh)
 Registrar (Adm.)
 31-03-21
 31/03

No: 5740-47/RG/LP Dated: 24.3.2021.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Bhandarwah.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
4. President, District Bar Association, Doda.
5. CPC e-Courts High Court of J&K Jammu for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sudershan Sharma, Advocate**
for information and necessary action.

Registrar (Adm.)
 31-03-21
 31/03

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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**EXTENSION
OF PROVISIONAL ENROLLMENT**

NOTIFICATION

No: 445 of 2021/RG Dated: 24.3.21

Provisional admission granted under Advocates Act, 1961 in favour of

Mr. Adil Malik
S/O Nazir Ahmad
R/O H.No.514, New Plot, District Jammu

vide notification No. 1655 dated 29.3.19 for a period of one year has been extended till **31.03.2022** subject to the verification of his/her Certificates/LL.B Degrees from the concerned University and verification of his/her character and antecedents from the CID.

The renewal / extension of provisional licence/enrollment must be sought before the date of expiry unless the absolute/final enrollment as an Advocate is ordered there before.

(Signature)
(Mohammad Yasin Beigh)
Registrar (Adm.)

No: 5924-31/RG/UP Dated: 24.3.21.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K Jammu for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Adil Malik, Advocate**
.....for information and necessary action.

(Signature)
Registrar (Adm.)

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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EXTENSION OF PROVISIONAL ENROLLMENT

NOTIFICATION

No: 495 of 2021/Ry Dated: 29/03/2021.

Provisional admission granted under Advocates Act, 1961 in favour of

Mr. Suhail Shafi Wani
S/O Mohd Shafi Wani
R/O Sempora, Panthachowk, Wani Mohalla, Srinagar

vide notification No. 873 dated 18-10-2019 for a period of one year has been extended till **31.03.2022** subject to the verification of his/her Certificates/LL.B Degrees from the concerned University and verification of his/her character and antecedents from the CID.

The renewal / extension of provisional licence/enrollment must be sought before the date of expiry unless the absolute/final enrollment as an Advocate is ordered there before.

(Mohammad Yasin Beigh)
Registrar (Adm.)

No: 6955-62/Ry/CP. Dated: 29/03/2021.

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar
5. CPC e-Courts High Court of J&K Jammu for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Suhail Shafi Wani, Advocate**
.....for information and necessary action.

Registrar (Adm.)